

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins) No. 983 of 2020

IN THE MATTER OF:

Ramkrishna Electricals Ltd.

....Appellant

Vs.

Atul Rajwadkar & Ors.

....Respondents

Present:

For Appellant: Mr. Mayur Khandeparker, Ms. Gaurangi Patil, Ms. Uma Chatterjee and Ms. Anjali Shahi, Advocates.

For Respondents: Mr. Sandeep Bajaj, Ms. Aakanksha Nehra and Ms. Aditi Gupta, Advocates for R-1.

O R D E R
(Virtual Mode)

05.04.2021: Due to paucity of time the matter is adjourned.

Let the matter be fixed 'For Hearing' on **10th May, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sr/kam